

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. A. (SJ) No. 363 of 2010**

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Krishna Karamkar and others ..... **Appellants**  
**Versus**  
The State of Jharkhand ..... **Respondent**  
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**CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA**

**Through- Video Conferencing**

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For the Appellants : Mr. Suman Kumar Ghosh, Advocate  
For the State : Mrs. Ruby Pandey, APP  
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**24/Dated: 26/03/2021**

When the matter is called out, Mr. Suman Kumar Ghosh, the learned counsel appears for the appellants and Mrs. Ruby Pandey, the learned APP appears for the State.

Learned counsel for the appellants submits that in spite of his best effort he has not been able to file the certified copy of the order passed by the learned Addl. District Sessions Judge, Fast Track Court No.1, Ghatshila by which provisional bail was granted to the appellants. Learned counsel for the appellants further submits that the appellants have filed an application for certified copy of the said order in the learned court below on 02.03.2021 and also for which he has received counterfoil. However, to the best of his effort he has not been able to procure the same as yet.

It appears that neither certified copy nor xerox copy of the provisional bail order is attached with this file which creates a question that how the appellants are outside of custody, however, learned counsel for the appellants has submitted that many efforts were made towards procuring the certified copy of the provisional bail order but it could not be procured.

Office is directed to communicate with the concerned learned court below regarding supply of the certified copy of the provisional bail granted to the appellants and report the same by the next date of hearing.

Post this matter after three weeks.

Learned counsel for the State is directed to file affidavit regarding why the certified copy of the provisional bail order has not been conveyed to the appellants in spite of applying for certified copy in the concerned court below by their counsel.

Copy of this order be given to the learned APP.

**( Ratnaker Bhengra, J.)**